

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:291
ANSWERED ON:31.08.2012
POWER PROJECTS
Bhujbal Shri Sameer

Will the Minister of POWER be pleased to state:

- (a) whether the private power projects sanctioned during the Eleventh Five Year Plan are being implemented as per the schedule given to them;
- (b) if so, the details thereof;
- (c) the details of the power projects under implementation by the private companies in the country including Maharashtra; and
- (d) the time by which these power projects are likely to be completed?

Answer

THE MINISTER OF POWER (DR. M. VEERAPPA MOILY)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 291 TO BE ANSWERED IN THE LOK SABHA ON 31.08.2012 REGARDING POWER PROJECTS.

(a) & (b): After enactment of the Electricity Act 2003, sanction/ Techno Economic Clearance (TEC) of Central Government/CEA is not required for thermal power projects. However, the details of private thermal power projects which were ordered during the 11th Plan are given at Annex-I (for commissioned projects) and Annex-II (for under construction projects). Further, 19 private hydro-electric projects were accorded concurrence in the 11th Plan. Out of these, 10 private hydro-electric projects aggregating to 845 MW are under construction. The details of these projects are given at Annex-III. The details of the remaining 9 hydro-electric projects where construction work is yet to start are given at Annex-IV.

(c) & (d): The details of private thermal and hydro-electric projects which are presently under construction in the country including Maharashtra are given at Annex-V and Annex-VI, respectively. Presently, there is no hydro-electric project under construction in the State of Maharashtra